

(c) the reasons for maintaining such huge recurring expenditure when cheaper alternative accommodation is available in the Railway's own possession?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) Six.

(b) Yes Sir.

(c) It was felt that the provision of additional office accommodation of a permanent nature for the S.E. Railway headquarters offices could be considered after the introduction of the divisional scheme when the reduced strength of the headquarters offices could be assessed. This will be taken up now, as the introduction of the divisional scheme has been decided upon. In the intervening period, the Railway had inevitably to hire such suitable private accommodation as was available at the rent at which they could be secured.

Telephone Connections in Calcutta

1543. Shri Indrajit Gupta: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that several telephone connections applied for as early as October, 1957 in Calcutta have not yet been sanctioned;

(b) if so, reasons for the same;

(c) how many new lines will be installed by Calcutta Telephones during 1962-63; and

(d) whether there is a proposal to open new automatic exchanges?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): (a) Yes. About 1800 applications made prior to October, 1957 are still pending.

(b) Limited financial resources for expansion.

(c) 8,000 approximately.

(d) Yes. Conversion to automatic working of the existing manual exchanges at Panihatī and Uluberia and 1599 (A) LSD—3.

the opening of a new auto exchange at Narendrapur during the Third Five-Year Plan.

Co-operative Farming Societies

1544. { Shri B. K. Das;
Shri Subodh Hansda;
Shri S. C. Samanta;
Shri M. L. Dwivedi:

Will the Minister of Community Development, Panchayati Raj and Co-operation be pleased to state:

(a) how many cooperative farming societies were organised during 1961-62 outside the pilot projects;

(b) how many of them are within Community Development blocks;

(c) how many of them have been converted from service cooperatives; and

(d) how many are concerned with the production of Foodgrains?

The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Cooperation (Shri S. D. Misra): (a) 507 cooperative farming societies were organised during 1961-62 outside the pilot projects. A statement showing the statewise break up of societies organised is laid on the Table of the House. [See Appendix II, annexure No. 42].

(b) to (d). The information is being collected from the State Governments and will be furnished to the Sabha as soon as it is available.

National Highway No. 6

1545. { Shri S. B. Dass;
Shri Subodh Hansda;
Shri Basumatari;
Shri S. C. Samanta:

Will the Minister of Transport and Communications be pleased to state:

(a) whether any progress has been made as to the survey and soil testing of Highway No. 6 from Kolaghat to Kharagpur;

(b) when it is expected to be completed;

(c) whether any interim estimate for the construction of the road has been made; and

(d) if so, the amount therefor?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes, Sir.

(b) The general project survey has been completed and soil testing is expected to be completed by September, 1962.

(c) Yes, Sir.

(d) Rs. 142 lakhs.

Crushing of Sugarcane

1546. Shri Shree Narayan Das: Will the Minister of **Food and Agriculture** be pleased to refer to the reply given to Unstarred Question No. 267 on the 30th April, 1962 and state the nature of assistance provided and methods devised by the Centre and the State on one side and the sugar factories on the other to get all standing sugarcane crushed in the State of Bihar?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): The following measures were taken by the Central and the State Governments:—

(1) Additional sugar production quotas were allotted in full in accordance with the recommendations of the Cane Commissioner, Bihar and requirements of the factories;

(2) With effect from 1st May 1962, the State Government was authorised to permit rebate in the minimum sugarcane price at the rate of 1.5 nP. per maund for every decimal one per cent fall in recovery below 9 per cent upto a maximum of 19 nP. per maund which was to be increased to 25 nP. per maund, if considered absolutely necessary by the State Government. The State Government allowed upto a maximum of 19 nP. on all cane pur-

chased by the factories from 1st May to 31st May, 1962 and upto 25 nP. on all cane purchased during the period 1st June 1962 to end of the season;

(3) Sugar produced from 1st May 1962 by factories whose recovery fell below 9 per cent was released for sale on weekly basis in addition to regular releases;

(4) cane purchase tax at the rate of 1 nP. per maund of cane for every decimal one per cent fall in recovery below 9 per cent was allowed by the State Government subject to a maximum of 19 nP. per maund for cane entering into the local limits of a sugar factory for crush on and after 15th April, 1962;

(5) entire cane purchase tax for all cane entering into the local limits of a factory for crush from outside its normal areas under the orders of Cane Commissioner, Bihar was remitted; and

(6) The State Government was authorised to grant rebate upto 25 naye paise per maund in the minimum price of sugarcane of unapproved varieties and diseased sugarcane. Under this authority, the State Government allowed a rebate at the rate of 12 nP. per maund in price of cane of unapproved varieties or diseased cane except in the case of Sarpatia cane purchased by Hassanpur sugar factory in which case the rebate allowed was at the rate of 2 nP. per maund.

The sugar factories continued in production, some of them upto third week of June 1962 and finished all cane available to them. Some cane left over in the Dhanaha area of Champaran district which could not be crushed by any factory either in Bihar or in U.P. was converted to Gur by arranging for cane crushers.

नये मेडिकल कालेज |

१५४७. श्री प्रकाशवीर शास्त्री: क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) इस वर्ष कितने नये मेडिकल